

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No220  
Co.Appeal 28 of 2017

**Proceedings under Section 56,58,59 of Co. Act, 2019**

**IN THE MATTER OF:**

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

**Order delivered on 01/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S Godiawala, Advocate.

For the Respondent : None

**ORDER**

Ld. Counsel for the applicant undertakes to give brief synopsis of the case not more than three pages along with supporting judgments, if any, within seven days.

List for hearing on 23.08.2023

-Sd-

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**SHAMMI KHAN  
MEMBER (JUDICIAL)**